

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/172/ (IB)/2017  
NAME OF THE PETITIONER(S) : ARIES ENTERPRISES  
NAME OF THE RESPONDENT(S) : AUGUSTAN TEXTILE COLOURS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	H. G. SATHYANARAYANAM A. L. MYLSAMY	For Petitioner	Also
	S. SARA VITHOM- G. Ramakrishnan	For Respondent	G. Ramakrishnan

ORDER

Counsel representing both the parties are present and stated that the parties have agreed to settle the matter. But due to some differences, the joint memo of compromise could not be filed today and prayed time for the same. Time extended finally at request. Put up on 04.09.2017 at 10.30 A.M.

3d/-  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

bc